

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in CRL. REV.P/41/2024/(Filing No.)**

MILAN TAMANG

APPLICANT

*VERSUS*

DOMA TAMANG AND OTHERS

RESPONDENTS

**Date: 22.10.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents      Mr. Tarun Choudhary, Advocate (*through VC*).

**ORDER**

Mr. Tarun Choudhary Learned Counsel enters appearance for the Respondents today and submits that he has not received the application for condonation of delay along with the other requisites received by him.

Learned Counsel for the Applicant undertakes to supply the same.

List on 26-11-2024, in the interregnum, the response to the I.A. shall be filed, if so instructed.

**Judge**  
22.10.2024